

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

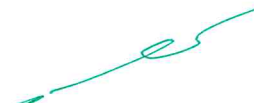
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.61/BB/ 17	-	For correction in order	230/ 232	Flipkart Logistics Pvt. Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	MUKESH YADAV 8050162057	ALL petitioners	<i>mukesh yadav</i>

ORDER

Counsel for Petitioner is present. Matter is listed today to inform about the necessity to make alteration in the case No. List it for consideration on 19/12/2017.


Member (T)


Member (J)